COMPETITION APPELLATE TRIBUNAL

Dated: 18th January, 2017

NOTICE

Take Notice that the matter listed for hearing on **20-01-2017** will now be taken up on the date indicated below:-

S.No.	Case No.	Name of the parties	Date of hearing	Next date of hearing
1.	Appeal No.50//2014 (Part Heard)	ADANI GAS LIMITED (AGL) VERSUS	20-01-2017	06-02-2017
		COMPETITION COMMISSION OF INDIA AND ANOTHER		
2.	Appeal No.57/2014 (Part Heard)	FARIDABAD INDUSTRIES ASSOCIATION (FIA), FARIDABAD VERSUS	20-01-2017	06-02-2017
		COMPETITION COMMISSION OF INDIA AND ANOTHER.		

(Court Master)